

DIVISION BENCH  
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/168(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	INCOME TAX OFFICER VS SNOWHILL DEALER PRIVATE LIMITED REGISTER AT REGISTRAR OF COMPANIES WB
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

**Appearance (via video conferencing/physically)**

**ORDER**

1. None appears.
2. Last opportunity is given to the Ld. Counsel for the applicant.
3. Ld. Counsel for the applicant does not turn up on the next date of hearing, **failing which, appropriate orders will be passed.**
4. List this matter for arguments on **04.04.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**